MR. CHAIRMAN: Now, Shri Jual Oram to move that the Bill be passed. I only suggest you to mention as to what those three tribes are. You just mention it in one line because the media and others may misunderstand it.

**श्री जुएल ओराम**: सभापति जी, एक omission of 'Abor' है; then, 'Tai Khampti' instead of 'Khampti' है और insertion of Mishmi-Kaman (Miju Mishmi), Idu (Mishmi) एडिशनल है।

सभापति जी, सीरियल नं. 9 पर Monpa, Memba, Sartang and Sajolang (Miji) है। उसके बाद सीरियल नं. 5 में Tangsa, Tutsa, Nocta and Wancho हैं, instead of Naga tribe.

Sir, I move:

That the Bill be passed.

The question was put and the motion was adopted

MR. CHAIRMAN: Now, the National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019, Shrimati Harsimrat Kaur Badal. This is for introduction only.

## The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRIMATI HARSIMRAT KAUR BADAL): Sir, I move for leave to introduce a Bill to declare certain institutions of Food Technology, Entrepreneurship and Management to be the Institutions of national importance and to provide for instructions and research in food technology, entrepreneurship and management and for the advancement of learning and dissemination of knowledge in such branches and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRIMATI HARSIMRAT KAUR BADAL: Sir, I introduce the Bill.

MR. CHAIRMAN: Why this introduction was allowed is because Members should understand that once it is allowed, I can refer it to the Standing Committee so that they can go ahead with the discussion. That is the purpose of introduction of Bills. Thank you, my dear Members.